

[English]

Karur-Dindigul-Madurai Railway Line

37. SHRI P.G. NARAYANAN: Will the Minister of RAILWAYS be pleased to state:

(a) the expenditure incurred on Karur-Dindigul broad gauge project; and

(b) the amount allocated so far for the Dindigul-Madurai broad gauge project and the target time for its completion?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Rs. 30.72 crores.

(b) Allocation is made for the project as a whole i.e., Karur-Dindigul-Madurai-Maniyachchi-Tuticorin/Talaiyuthu (327.94 Km) new broad gauge line project. Approximately Rs. 14 crores have so far been spent on Dindigul-Madurai parallel B.G. line project. Its completion will depend on availability of resources in the coming years.

Phased Decontrol of Drugs

38. SHRI INDRAJIT GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering for phased decontrol of all drugs; and

(b) if so, the details thereof and reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

Construction of New Railway Line

39. SHRI K. PRADHANI: Will the

Minister of RAILWAYS be pleased to state:

(a) whether the target fixed for construction of new railway lines in the country during 1988-89 and 1989-90 was fully achieved; and

(b) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). In 1988-89, 306 km of new lines were opened against the target of 314 km and in 1989-90, 162 km have already been opened and 79 km of new lines are expected to be opened upto 31.3.1990 against the target of 333 km. Following sections could not be opened:—

1988-89

Chanderiya-Chittaurgarh (8 km): There was no goods traffic beyond Chanderiya and the yard at Chittaurgarh was not ready.

1989-90

(i) *Jamira-Bhairabi (18 km):* Difficulties experienced due to restrictions imposed on road traffic.

(ii) *Talcher-Anqul (18 km):* Due to non-completion of work of raising electrical crossings by the State Government.

(iii) *Chittaurgarh-Nimach (56 km):* The section could not be opened as the yard remodelling in some major yards between Chittaurgarh and Nimach could not be completed.

Tribunal of wage structure and Industrial relations in Indian Airlines and Air India

40. SHRI K.S. RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have received any proposal from the Indian Airlines and the Air India for setting up of a wage board to work out guidelines for wage revision agreements in aviation sector;

(b) if so, whether Government propose to set up a Tribunal to examine the wage structure and industrial relations of the Indian Airlines and Air India;

(c) whether his Ministry has consulted the trade unions of the two corporations, Bureau of Public Enterprises and the Ministry of Labour in this regard;

(d) if so, their reaction to the proposal; and

(e) when the proposed tribunal is likely to start functioning?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (e). The question of setting up a Tribunal to examine the question of wage structure in Air India and Indian Airlines, including relativity in wage structure between Air India and Indian Airlines, is under the consideration of the Government.

Train Services and Passenger Amenities in Sealdah Division

41. PROF. MALINI BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the train services in Sealdah division particularly in the South section, have declined both in terms of number of trains and passenger amenities; and

(b) if so, the steps being taken for the improvement of these services?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

Deluxe Model of Maruti Car

42. SHRI CHIRANJI LAL SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is proposed to discontinue the deluxe model of Maruti car; and

(b) if so, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Maruti Udyog Ltd. have decided not to produce Deluxe cars in 1990-91. This is commercial decision and has been taken along with the decision to make Maruti-800 cars available without allotment cards from 1.4.1990.

Interim Relief to Bhopal Gas Victims

43. SHRI KALP NATH RAI.
SHRI D.M. PUTTE GOWDA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Union Government have decided to re-examine the settlement arrived at earlier with the Union Carbide Corporation for providing relief to Bhopal Gas disaster victims;

(b) if so, the details of the decision taken in the matter;

(c) whether any interim relief is being provided to the gas victims; and

(d) if so, the details thereof and the time by which it would be paid?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Yes, Sir. The Government have decided to support the